

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 272 of 2014 & IA No. 441 of 2014

Dated : **17th March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

Karnataka Power Transmission Corporation Ltd. & Anr. Appellant(s)
Versus
M/s Global Energy Pvt. Ltd. & Anr. Respondent(s)
Counsel for the Appellant (s): Mr. Raghavendra S. Srivatsa

Counsel for the Respondent (s): Mr. Rajiv Yadav
Mr. Hemant Singh
Mr. Matrugupta Mishra for R-1

ORDER

Mr. Raghavendra S. Srivatsa, learned counsel appearing for the Appellant, has extensively argued the grievances raised against the impugned order and he has completed his arguments in the matter. He may file his written submissions, if any, within 10 days from today after serving copy on the other side.

Post the matter for arguments of the Respondents as well as rejoinder submissions of the Appellant on 7th April, 2016. No further time will be granted in the matter because we are supposed to adjust the counsel only to the extent possible date available in the court diary and not beyond that.

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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